

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 6th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA-3 of 2014
In DFR 2710 of 2013**

**Transmission Corporation of Andhra Pradesh
Ltd. & Ors. ... Appellant(s)**

Versus

M/s S.L.S. Power Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Proxy counsel for
Mr. A. Subba Rao**

ORDER

At the request of the learned counsel for the Applicant/Appellant,
Post the matter on **10.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt